## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-150/2007/3660 /A

From :-

Smti Pronita Morang,

Jt. Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Smti Audri Bhattacharyya,

Judge, Designated Court,

Assam, Guwahati.

Dated Guwahati, the 29 May, 2025.

Sub:-

Casual leave and restricted holiday.

Ref:-

Your letter No. JDC/140 dtd. 26.05.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 31.05.2025 and 02.06.2025 as well as restricted holiday on 03.06.2025, along with station leave permission, from the evening of 30.05.2025 till the morning of 04.06.2025, has been granted. Further, the District and Sessions Judge, Kamrup(M), Guwahati, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sdl-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-150/2007/3661-3662/A, dated 2 9.5. 2025

Copy to:

1. The District and Sessions Judge, Kamrup(M), Guwahati.

2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)